

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.168/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company	M/s. Naresh Kumar & Company Pvt.Ltd. -Versus- Kalyanpur Cements Ltd.		
Under Section	9	I B C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAONAK MITRA Adv. for Company
2. Anur Gupta, IRT
3. Surendra Kumar Adv. K-C L


1-5-17Surendra Kumar
Adv.
1-5-17ORDER

Ld. Counsels for the petitioner, Interim Resolution Professional
and the Corporate Debtor are present

Order pronounced. Let a copy of the order be given to the
applicant subject to compliance of all requisite formalities.


(S. Vijayaraghavan)
Member (T)
(Vijai Pratap Singh)
Member (J)